

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 5

C.P. (IB)/216(MB)2018

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **Meridian Metala**

VS

Gammon India Ltd

For OC : None present.

For CD : Adv. Yash Jain i/b PNM Legal.

Section 9 of IBC

ORDER

Court-II of this Tribunal allowed the IA 3102/2022 for amending the CP on 28.02.2024. However, it appears that no steps were taken by the OC to carry out the amendments till today. There were no representations for OC on 28.02.2024; 02.04.2024; and 17.04.2024. Today the matter is listed for appearance of the parties. There is no representation for the OC today also. Therefore, OC is given last chance to appear on the next date of hearing failing which, the matter will be decided in accordance with law. **List on 08.05.2024 for appearance of parties/further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK